

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5830
ANSWERED ON:03.05.2000
AGREEMENTS WITH EUROPEAN COUNTRIES
SADASHIVRAO DADOBA MANDLIK

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

the details of the agreements signed by the Government with various European countries to improve and strengthen relations during the year 1999-2000?

Answer

MINISTER OF STATE FOR EXTERNAL AFFAIRS (SHRI AJIT KUMAR PANJA)

A statement giving details of agreements signed by the Government with various European countries during the year 1999-2000 is annexed.

ANNEXURE-I

STATEMENT IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 5830 FOR 03/05/2000 REGARDING AGREEMENTS WITH EUROPEAN COUNTRIES

Sl. No.	Country	Details of Agreements	Date & Place
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1. Ukraine Agreement on Avoidance of Double Taxation 7.4.1999
Kyiv
2. Russia Agreement For Cooperation in Veterinary Field 16.4.1999
New Delhi
3. Russia Agreement on Mutual cooperation between the 10.6.1999
Foreign Service Institute of the Ministry of External Affairs and the Diplomatic Academy of the Ministry of Foreign Affairs of the Russian Federation New Delhi
4. Austria Convention on Avoidance of Double Taxation and 8.11.1999
Prevention of Fiscal Evasion with respect to Taxes on Income. Vienna
5. Austria Agreement for the Promotion and Protection of 8.11.1999
Investments.
6. Croatia Agreement between the Foreign Service Institute 5.1.2000
of the Ministry of External Affairs and the Diplomatic Academy New Delhi
7. Switzerland Protocol amending the Agreement for Avoidance 16.2.2000
of Double Taxation with respect to Taxes on Income. New Delhi
8. Portugal Agreement on Economic and Industrial Cooperationn. 31.3.2000

Lisbon